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Delhi, have sought the release of the special Central assistance of Rs. 100 crores ned by the former Union Finance r of the Sta1

(b) if so, what action the Central Government have taken to release the saneamount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NARDHAN POOJARI): (a) and (b). lister, Andhra Pradesh, dur-visit to Delhi mentioned that the State did not receive assistance for good financial management. He was informed that the scheme of providing spe-. tance to States that managed their finances well contemplated earlier .was not pursued as most States including Andhra Pradesh closed the year 1983-84 with fi-I continued to have overdrafts with. Reserve Bank of India in 1984-85.

Setting up of Public Sector Industries in Marathwada Region

1390. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of FIN-ANCE be pleased to state:

- (a) what arc the details of the big public sector industries which are situated in the eight districts of Marathwada region of Maharashtra State;
- (b) whether it is a fact that public sector industries are at present established eithe, in Bombay, Pune or Nagpur which are big cities;
- (c) whether such a step will help in rural industrialisation; and
- (d) whether Government have any proposai under their consideration to establish a public sector industry in any of the districts of Marathwada region of Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The information is being collected and a statement will be laid on the Table of the House.

(b) and (c) Since investments in industrial projects are primarily made on broad technoeconomic considerations, central public sector units are presently by and large located in Bombay, Pune and Nagpur areas in Maharashtra State. However, subject to techno-economic considerations, the policy of the Government is to give preference to the location of industrial projects in backward and rural areas.

to Questions

td) As the Seventh Plan is still under finalisation, no details in this regard are available.

New Bonus Formula

1391. SHRI K. VASUDEVA PANICKER: Will the Minister of FINANCE be pleased to

- (a) whether a new bonus formula is under formulation;
- (b) if so, by when it is likely to be finalised; and
- (c) whether Government also propose to amend the Bonus Act, 1965 keeping in view the announcement made by him during his Budget speech on the March, 1985?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE JANARDHAN POOJARI): (a) and (b) The Payment of Bonus Act, 1965 does not apply to employees employed by an establishment engaged in any industry carried on by or under the authority of any Department of the Central Government or a State Government or a local authority.

Productivity Linked Bonus Schemes have, however, been introduced since 1979 for the Centra] Government employees working in various commercial and production-oriented sectors of the Government. In the case of the remaining Central Government employees, orders for payment of ad-hoc bonus for 1982-83 and 1983-84 were issued, pending evolution of suitable formulae. The question of evolving broad parameters for the various Productivity Linked Bonus Schemes is under consideration. It is not

possible to indicate at this stage the time by which it would be finalised.

(c) Necessary legislative action has already been taken by the Ministry of Labour in the current session of Parliament.

Reforms in Indirect Tax Structure

1392. SHRI BHAGATRAM MANHAR;

SHRIMATI MAIMOONA SULTAN:

Will the Minister of FINANCE be pleased

- (i) whether a long term fiscal policy including reforms in indirect tax structure to convert the present sellers' market into a buyer.?' market when goods would chase the consumer have been under the consideration of Government in the light of Abid Hussain Committee's report;
- (b) what are the main recommendations of the Abid Hussain Committee Report; and
- (c) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Outlines of a long term fiscal policy are in the process of formulation. Report of the Abid Hussain Committee deals with trade policy and does not diretly deal with "the subject of long term fiscal policy.

(b) and (c) The Report of the Abid Hussain Committee is under consideration. It would not, therefore, be in public interest to furnish the salient features/details of the recommendations.

बिहार में बंकों द्वारा किसानों को सप्लाई किये गये पम्प सेट

1393. श्री हक्मदेव नारायण यादव : क्या वित्त मंत्री यह बताने की क्रपा करेंगे कि :

(क) क्या यह सच है कि बिहार में बैंकों द्वारा किसानों को भारत, इंडिया पी०एस०जी० राजीव कमल और ग्रतुल गक्ति नाम के पम्प-सेट सप्लाई किये जा रहे हैं :

(ख) यदि हां, तो कीन-कीर से बैंक गड़ तीन वर्षों से इन पम्प सेटों हेतु भूगाल करते ब्रा रहे हैं और इस ब्रबंध के दौरान किननी धनराणि की भ्रदायनी की गई ; श्रीर

to Questions

(ग) सरकार ने इन पम्प-मेटों की क्या कीमत निर्वारित की थी, इनकी निर्माण जागत क्या थी ग्रॉर इन पम्प-सेटों की किम दर पर किसानों को सप्लाई की जाती रही हैं ?

वित्त मंत्रालय में राज्य मत्री (श्री अन्नार्दन पूजारी) : (क) से (ग) सूचना एकत की जा रही है स्पीर यथा उपलब्ध मुचना सभा पटल पर रख दी जाएगी।

Production of Coffee

1394. SHRIMATI KRISHNA KAUL; Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the production per hectare of coffee has gone down since 1982-83;
- (b) if so, what are the reasons therefor; and
- (c; what steps Government have taken or propose to take to increase the production of coffee?

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c) The production figures of coffee for the last three years are as under:

In Tonnes

1981	1,50,100
1982	1,29,514*
1983	1.04.624*
1984	1,80,000*

*Estimated

The short fall in production and productivity in 1982 and 1983 was due to belated blossom showers and prolonged drought conditions which prevailed in coffee areas. However, this has been compensated by a record crop of 1984